

SHRI TAPAN KUMAR SEN (West Bengal): What happened to mine?
...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please sit down. I am coming to that.(Interruptions)...
See, I have got 'admitted Zero Hour submissions' totalling 12. All the Members are waiting. This is one thing. And, if somebody wants to raise an issue on a subject on which I have already given a ruling, how can I allow? That is the problem.(Interruptions)...

SHRIMATI RENUKA CHOWDHURY: Sir, I have.(Interruptions)...

MR. DEPUTY CHAIRMAN: You have not given notice.(Interruptions)... No, no. That is not fair.(Interruptions)... Shri Veer Singh.(Interruptions)...

सुश्री मायावती (उत्तर प्रदेश): आप उनको बोलने दीजिए।(व्यवधान)...

MR. DEPUTY CHAIRMAN: She has not given notice.(Interruptions)... Have you given notice?(Interruptions)... That is why I am saying.(Interruptions)... That is a subject which is already with the Chairman.(Interruptions)... No.(Interruptions)... Why this?

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श्री वीर सिंह (उत्तर प्रदेश): उपसभापति महोदय, मैं देश में दूध में हो रही मिलावट और उसकी गुणवत्ता के बारे में सदन का ध्यान आकर्षित करना चाहता हूँ। महोदय, भारत दुनिया में गुणवत्ता की दृष्टि से सब से ज्यादा दूध उत्पादन करने वाला देश माना जाता है। वर्ष 2016-17 में देश में(व्यवधान)... दूध का उत्पादन 2,403 लाख टन रहने तथा प्रति व्यक्ति उपलब्धता 302 ग्राम रहने की संभावना है। इस हिसाब से(व्यवधान)... सर, हाउस को ऑर्डर में लाइए।

MR. DEPUTY CHAIRMAN: What is the matter?(Interruptions)... What is the matter?(Interruptions)...

KUMARI SELJAJ (Haryana): Please allow her.(Interruptions)...

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): She took my name.(Interruptions)... She mentioned my name.(Interruptions)...

श्री वीर सिंह: पहले हाउस को ऑर्डर में लाइए।

MR. DEPUTY CHAIRMAN: I can listen to you.(Interruptions)... You please continue.(Interruptions)...

श्री नरेश अग्रवाल (उत्तर प्रदेश): सर, रेणुका जी को बोलने दें।

MR. DEPUTY CHAIRMAN: She has not given notice and she wants to talk on a subject on which I have already given my ruling. ...*(Interruptions)*... That is my worry. ...*(Interruptions)*... Then why don't you inform me? What is the subject? ...*(Interruptions)*...

SHRI ANAND SHARMA (Himachal Pradesh): Her name has been mentioned. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is what I am saying. ...*(Interruptions)*... Hon. Chairman is seized of the matter. ...*(Interruptions)*... So, I don't want to discuss it further. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): She wants something else. ...*(Interruptions)*... उनका नाम लिया गया है। ...*(व्यवधान)*...

SHRI BHUBANESWAR KALITA (Assam): She has a right to speak. ...*(Interruptions)*...

SHRI ANAND SHARMA: Two Members were mentioned, Mr. Jairam Ramesh and Shrimati Renuka Chowdhury. Mr. Jairam has been given the opportunity. At least, he has put the record straight.

MR. DEPUTY CHAIRMAN: Okay. ...*(Interruptions)*... That is the point. ...*(Interruptions)*... I have understood it now. ...*(Interruptions)*...

SHRI ANAND SHARMA: Now she, as a Member, has the same right. ...*(Interruptions)*... She has the same right. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is the point. ...*(Interruptions)*... Your name has been mentioned; so you want to explain. ...*(Interruptions)*... But you take one or two minutes only. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: Thank you very much, Sir. I am very kind of you. I just want to mention that my name has been mentioned on an issue which is factually incorrect. That is number one. ...*(Interruptions)*... Secondly, are we setting a precedent in the Rajya Sabha by taking cognizance of issues which had supposedly and allegedly taken place after the House has been adjourned? ...*(Interruptions)*... That interruption by the hon. Minister had dishonourable intentions. ...*(Interruptions)*... Five crore Andhra people were deliberately denied their right for the promise that was made by this Government. ...*(Interruptions)*... Five crore Andhra people are sitting there today with complete denial of their rights to the 'Special Category' Status that was to be accorded. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have made your point. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: They pre-meditatively and deliberately disrupted, and now to compound the injury they are blaming the Members of this House. I am surprised that the notice has been admitted when it had allegedly taken place after the House was adjourned. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, that is okay. ...*(Interruptions)*... That is clear. ...*(Interruptions)*... Now, Shri Veer Singh. ...*(Interruptions)*... Now, Shri Veer Singh ...*(Interruptions)*...

श्री वीर सिंह: महोदय, मैं दूध में हो रही मिलावट और उसकी गुणवत्ता के संबंध में सदन के सामने अपनी बात रखना चाहता हूं। ...*(व्यवधान)*...

अल्पसंख्यक कार्य मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी): वीर सिंह जी, एक मिनट। जो बात कही गयी है, उससे देश में कहीं-न-कहीं गलत message जा रहा है। पहली बात, ऑनरेबल मिनिस्टर का ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Listen to me. ...*(Interruptions)*... Hon. Chairman will call the leaders of the concerned parties and after that it will come. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी: सर, उनकी 1.55 से 4.00 बजे तक रोस्टर ड्यूटी थी। संसद की सुरक्षा के मुद्दे पर चर्चा चल रही थी क्योंकि वे माननीय सदस्य पंजाब से हैं, उनको उस बारे में कुछ facts की जानकारी थी। वे चाहती थीं कि चेयर उनको दो मिनट की अनुमति दें ...*(व्यवधान)*... आपने अनुमति नहीं दी, क्योंकि जो कांग्रेस के माननीय सदस्य थे, वे उन्हें disturb कर रहे थे, उनको बोलने नहीं दे रहे थे, अगर उन्हें केवल 5 मिनट की अनुमति आपके द्वारा दी गयी होती और कांग्रेस के सदस्यों द्वारा बोलने दिया जाता, तो यह इश्यू नहीं बनता। इसलिए मुझे नहीं लगता कि चूंकि यह आंध्र का इश्यू है, इसलिए यह हुआ। ...*(व्यवधान)*... दूसरे ये सदस्य संसद की सुरक्षा और राष्ट्रीय सुरक्षा के मुद्दे पर चर्चा करना चाहते थे।

SHRIMATI RENUKA CHOWDHURY: She could have approached the hon. Chairman. ...*(Interruptions)*... What is the purpose of disrupting the House? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now the situation is different. ...*(Interruptions)*... Now, the Chair itself has to explain the position. ...*(Interruptions)*... The position is that, on that day, the hon. Minister stood up and requested that she be allowed to speak. ...*(Interruptions)*... It is correct. And, because the House was in pandemonium, I did not allow the Minister. I told her to let me first introduce the Bills, and only after that, I would allow anybody because the introduction of the Bills was the first thing. I said that I would first allow the Members to introduce their Bills, and after that only, I would allow anybody. So, I did not allow the hon. Minister. That is correct. She had a valid

point to make. I know that also. She is from there. I know that also. ...*(Interruptions)*... But the point is whether it is a Minister or a Member, whoever it may be, can speak only with the permission of the Chair, and I did not allow her. I am not going to explain as to why I did not allow, but as I told, the House was in pandemonium. But, on a next occasion, if the discussion comes up, she will be free to explain. We will have no problem. ...*(Interruptions)*... Now, Shri Veer Singh. ...*(Interruptions)*...

श्री प्रदीप टम्टा (उत्तराखंड): महोदय ...*(व्यवधान)*...

श्री उपसभापति: खत्म कर दिया है। ...*(व्यवधान)*...

श्री वीर सिंह: महोदय, मैं आपके माध्यम से देश में हो रही दूध की मिलावट और गुणवत्ता के विषय की तरफ सदन का ध्यान दिलाना चाहता हूँ।

श्री उपसभापति: जल्दी-जल्दी पढ़िए। ...*(व्यवधान)*...

श्री वीर सिंह: महोदय, भारत दुनिया में सबसे बड़ा दुग्ध उत्पादक देश माना जाता है। ...*(व्यवधान)*... वर्ष 2016-17 में, देश में दुग्ध उत्पादन 1463.10 लाख टन रहने तथा प्रति व्यक्ति उपलब्धता 302 ग्राम रहने की संभावना है। ...*(व्यवधान)*... इस हिसाब से देश में दुग्ध उत्पादन 6.3 प्रतिशत बढ़ा है, जबकि अंतर्राष्ट्रीय स्तर पर यह वृद्धि मात्र 2.2 प्रतिशत की है। परंतु देश में बढ़ती दूध की मांग की पूर्ति में, यह उत्पादन नाकाफी है।

सरदार सुखदेव सिंह ढिढसा (पंजाब): सर ...*(व्यवधान)*...

श्री उपसभापति: चेयरमैन बुलाएंगे, आप बैठिए। ...*(व्यवधान)*... I am not going to allow. Only the Zero Hour is allowed; nothing else.

श्री वीर सिंह: आज दूध सस्ती दरों पर उपलब्ध नहीं हो पा रहा है। ...*(व्यवधान)*... दूध की उपलब्धता में लगातार कमी होती जा रही है। ...*(व्यवधान)*... इसी चीज़ का फायदा उठाकर, लालची व्यापारी मिलावटी और सिंथेटिक दूध बनाकर इसकी कमी को पूरी कर रहे हैं।

देश में 68 फीसदी से ज्यादा दूध अपने मानकों पर सही नहीं पाया गया है। उसमें डिटर्जेंट, कॉस्टिक सोडा, ग्लूकोज, पेंट और रिफाईंड तेल आदि की मिलावट पाई गई है। ...*(व्यवधान)*... जब देश की बड़ी आबादी को अत्यंत मुश्किल से दूध मिल पा रहा है और वह भी मिलावटी हो, तब ऐसे में सरकार व जनता की चिंता स्वाभाविक है, क्योंकि ऐसे दूध के सेवन से गंभीर बीमारियों का खतरा पैदा हो रहा है। ...*(व्यवधान)*...

महोदय, दूध में मिलावट की दो मुख्य वजहें हैं। एक वजह तो यह है कि मुनाफाखोर सिर्फ अपनी कमाई की चिंता करते हैं। उन्हें इंसानी जान और सेहत की कोई परवाह नहीं है। पानी की मिलावट वाला दूध पतला होने के कारण आसानी से पकड़ा जाता है, इसलिए दूध व्यापारी सिंथेटिक दूध बनाने लगते हैं, जिसकी धरपकड़ थोड़ी कठिन है। इसकी दूसरी वजह मांग और सप्लाई में अंतर है। मैं सरकार से मांग करता हूँ कि देश में बढ़ती दूध की मांग और पूर्ति हेतु उत्पादकता बढ़ाने के लिए एक

[श्री वीर सिंह]

समग्र नीति बनाई जाए और मिलावटी दूध की रोकथाम हेतु कड़े कानून का प्रावधान खाद्य सुरक्षा अधिनियम में किया जाना चाहिए। राज्य सरकारों को मिलावटी दूध की बिक्री रोकने के लिए गंभीरता से कदम उठाने चाहिए, जिससे आम आदमी को गुणकारी, स्वच्छ और प्राकृतिक दूध उपलब्ध हो सके, धन्यवाद। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, Shri Anand Sharma

SHRI SANJIV KUMAR (Jharkhand): Sir, Zero Hour mention at serial number 4 is mine. ...*(Interruptions)*...

Failure to provide employment in Government and PSUs to persons with disabilities and hardships being faced by them

SHRI ANAND SHARMA (Himachal Pradesh): Hon. Deputy Chairman, Sir, through you, I want to draw the attention of this House to the continuing plight of the disabled people in this country. Sir, though it is difficult to catch the exact number in any census or survey, as per the official numbers, there are about four crore disabled people in India.

Sir, the Parliament had passed the Persons with Disabilities Act in 1995, but the other Bill relating to the rights of disabled persons has been pending in this House since 2010. Sir, this Government has restricted filling of the quota in Government jobs for the disabled people for Grade 'A' and 'B' positions through an official Circular. Three per cent quota is reserved for the disabled persons in India, but because of the Government's decision, these people have been kept out from the Government employment. Half of them have been denied even in the PSUs. The Supreme Court has then been constrained to castigate the Government's decision on this Circular restricting employment of disabled persons. We want an assurance that the Government will withdraw that Circular and ensure that the quota for the disabled is filled up, which is their right. Sir, I would make an appeal through you to the House. For six years, the Bill has been pending. Is that not a priority issue before this country? The rights of the disabled persons are not being upheld. The Government is in office now for two years. Hon. Prime Minister talks about disabled people, talks about weak people. But why have you not taken up on priority that particular Bill? So, I am sure this House will be sending the right message to the Government to ensure that this restrictive order is withdrawn, and also to see that in all categories disabled people are given their rights. I also urge that this House takes up the pending Bill on priority to give the rights to the disabled persons. Thank you.

KUMARI SELJA (Haryana): Sir, I associate myself with the issue raised by the hon. Member.